

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-210**

IB-1794/ND/2019

C.A No 605/C- V/ND/2020

**IN THE MATTER OF:**

Mr. Idemitus Lube India Pvt. Ltd.

...Applicant

**Vs**

M/S. Nath Motors Pvt. Ltd

...Respondent

**SECTION**

U/s. 9 of IBC, 2016

Order delivered on 21.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on **10.02.2020**.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**